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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.618/99

dt.13-10-99

Between

Dr. ASV Prasad

: Applicant

and

1. Pay & Accounts Officer
Min. of Health & Family Welfar
Bombay

2. Additional Director
CGHS, Bombay
2nd Floor, United India Bldg
Sir Phiroz Shah Mehta Road
Port, Mumbai

: Respondents

Counsel for the applicant

: P. Bhaskar
Advocate

Counsel for the respondents

: V. Rajeswara Rao
CGSC

CORAM

HON. MR. JUSTICE D.H. NASIR, VICE CHAIRMAN

Order

Oral order (per Hon. Mr. Justice D.H. Nasir, Vice Chairman)

Heard the learned counsel Mr.PB Vijayakumar, learned counsel for the applicant and Mr. V. Rajeswara Rao, learned counsel for the respondents.

1. The respondents are sought to be directed in this OA to pay interest at 24% p.a. on the pensionary benefits paid by the respondents from 4-4-1996 to 23-5-1998. During the course of arguments it emerged that the applicant had resorted to filing this OA without exhausting the remedies available to him by way of representation to the Department concerned and therefore in my opinion the OA is not maintainable as it is premature.

2. In the interest of justice this OA is disposed of with a direction to the applicant to submit a suitable representation to the Respondent No.2 expressing his grievance with regard to the alleged delay in making payment of ~~retiral~~ benefits. If the representation in that regard is made by the applicant, the respondent No.2 shall consider the same and dispose ^{it} ~~it~~ of within two months from the date of receipt of representation which ^{my} ~~will~~ be made by the applicant.

3. The OA is disposed of accordingly. No costs.

D.H. Nasir
(D.H. Nasir)
Vice Chairman

Dated : October 13, 1999
Dictated in Open Court

*for
in well*

1ST AND 2ND COURT

COPY TO :-

1. HONORABLE JUDGE
2. HRRN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (ADMN.)

THE HON'BLE MR. S. S. JAI PARAMESWAR
MEMBER (JUDL.)

* * *

DATE OF ORDER: 13/10/99

MA/RA/CP.NS.

IN
CA. NO. 618199

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

CP CLOSED

RA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS

7 copies

